

Non-deployment of army for insurgency operations

363. SHRI T.M. SELVAGANAPATHI: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Government has decided not to deploy Army to fight naxal and insurgency operations;

(b) if so, the details thereof;

(c) whether it is also a fact that many State Governments have made request to Government to deploy army for insurgency operations; and

(d) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (d) There is no proposal to deploy Army for anti-naxal operations.

India tied with US Aerospace industry

364. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that India is firmly tied with United States aerospace industry after the signing of nuclear pact with USA;

(b) if so, the details thereof and the reasons therefor;

(c) whether Indian Air Force (IAF) have preferred USA's avionics radar systems, etc. over Israel, France and Germany; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. M.M. PALLAM RAJU): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

Implementation of one rank one pension

365. SHRI K.E. ISMAIL: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that to address a sustained demand for one rank one pension from ex-servicemen, Government has enhanced pension for ex-servicemen in 2009 for those who retired before 2006;